

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19462/2026 BLAPL/6672/2026	RITESH GOCHHAYAT @ DHANI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000018/2026
2	D-BLAPL/19463/2026 BLAPL/6673/2026	PANI @ PRANATI OJHA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KENDRAPARA SADAR /7 /2026 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000023/2026
3	D-BLAPL/19345/2026 BLAPL/6674/2026	MUJAFAR KUMBHAR @ BANTY VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	BHARATPUR PS /499 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000076/2025
4	D-BLAPL/19365/2026 BLAPL/6675/2026	JAGAN @ JAGANNATH NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANARAPAL /575 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000075/2025
5	D-BLAPL/18547/2026 BLAPL/6676/2026	SANA RANABIDA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BOUDH /250 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000098/2026
6	D-BLAPL/18728/2026 BLAPL/6677/2026	MD SAHABAJ @ FUKUNI VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /1089 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000099/2026
7	D-BLAPL/19366/2026 BLAPL/6678/2026	ALTAF KHAN WARSI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /160 /2021 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000209/2022
8	D-BLAPL/18766/2026 BLAPL/6679/2026	KHIROD BEHERA @ KHIRODA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /283 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000498/2026
9	D-BLAPL/18825/2026 BLAPL/6680/2026	PARA @ PARDESHI PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /68 /2026 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000010/2026
10	D-BLAPL/18826/2026 BLAPL/6681/2026	JAGANNATH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000016/2026
11	D-BLAPL/18827/2026 BLAPL/6682/2026	BANTY PRASAD @ PARSAD VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /95 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000433/2026

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12	D-BLAPL/19369/2026 BLAPL/6683/2026	RAJU PATEL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000051/2026
13	D-BLAPL/19374/2026 BLAPL/6684/2026	SIBARANJAN SAHU @ SIBARANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /144 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000034/2025
14	D-BLAPL/18879/2026 BLAPL/6685/2026	RUDRA MEHER VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /166 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001375/2025
15	D-BLAPL/19382/2026 BLAPL/6686/2026	RAKA @ GUDUL BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA MODEL /284 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000632/2026
16	D-BLAPL/12755/2026 BLAPL/6687/2026	SHASAN PANI @ SHASON KUMAR PANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	R.UDAYAGIRI /28 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) GR/0000023/2023
17	D-BLAPL/18883/2026 BLAPL/6688/2026	BIJAY KUJUR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /251 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000117/2025
18	D-BLAPL/18945/2026 BLAPL/6689/2026	JITU @ JITENDRA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /127 /2026 J.M.F.C,TALCHER(Anugul) GR/0000830/2026
19	D-BLAPL/19734/2026 BLAPL/6690/2026	MANTI @ MONTY DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TALCHER TOWN /623 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001088/2026
20	D-BLAPL/19004/2026 BLAPL/6691/2026	PRADEEP JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /453 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000093/2026
21	D-BLAPL/19018/2026 BLAPL/6692/2026	BRAJESH MISHRA VS STATE OF ODISHA (E.O.W.)	PRATIK NAYAK VS	EOW,BHUBANESWAR /5 /2024 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000002/2026
22	D-BLAPL/19106/2026 BLAPL/6693/2026	SAHIL MANDRAJI VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000008/2026
23	D-BLAPL/16142/2026	KULAMANI KHATEI @ JATIA	MRITUNJAY BANERJEE	PIPLI /674 /2025

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	BLAPL/6694/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000003/2026
24	D-BLAPL/19161/2026 BLAPL/6695/2026	SARFARAZA ALAM @ SARFARAZ ALAM @ SARFARAJ ALAM VS STATE OF ODISHA	MOHAMMED RIAZ VS	JODA /54 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000197/2026
25	D-BLAPL/19472/2026 BLAPL/6696/2026	SANJAYA BEBIRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2024
26	D-BLAPL/19186/2026 BLAPL/6697/2026	KAMLESH NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /160 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000179/2025
27	D-BLAPL/17098/2026 BLAPL/6698/2026	HUSBAND OF THE INFORMANT VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	PARADEEP MODEL /281 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000124/2025
28	D-BLAPL/19209/2026 BLAPL/6699/2026	TRINATH JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /93 /2026 GRAM NYAYALAYA,BRAHMAGIRI(Puri) GR/0000106/2026
29	D-BLAPL/19223/2026 BLAPL/6700/2026	RUPESH SINGH BHESRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /178 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000042/2025
30	D-BLAPL/19255/2026 BLAPL/6701/2026	TOFAN @ TAPAN @ NITYANANDA MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHARMASALA /183 /1995 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) ST/0000283/2000
31	D-BLAPL/19272/2026 BLAPL/6702/2026	RAJENDRA KUMAR MAJHI @ RAJU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPL.TASK FORCE /32 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR Spl/0000043/2023
32	D-BLAPL/19277/2026 BLAPL/6703/2026	SUBRATA BAPUN GARADA VS STATE OF ODISHA	T. NARAYANA MURTY VS	NARAYANPATNA /30 /2025 A.D.J.,KORAPUT(Koraput) CT/0000132/2025
33	D-BLAPL/19482/2026 BLAPL/6704/2026	ROMEO ADAKATIA VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000106/2025
34	D-BLAPL/19284/2026 BLAPL/6705/2026	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR

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35	D-BLAPL/17299/2026 BLAPL/6706/2026	STATE OF ODISHA SREEKANTA PRUSTY @ BABULI VS	RAJENDRA NARAYAN ROUT VS	ST/0000385/2025 SORO /121 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000203/2026
36	D-BLAPL/19290/2026 BLAPL/6707/2026	STATE OF ODISHA SIBA @ BISWAJIT KUNAR VS	JUGALA KISHORE PANDA VS	TALCHER TOWN /623 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001088/2026
37	D-BLAPL/19294/2026 BLAPL/6708/2026	STATE OF ODISHA AMSELAM NAYAK VS	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000011/2026
38	D-BLAPL/19296/2026 BLAPL/6709/2026	STATE OF ODISHA ALAMIN SK VS	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000007/2026
39	D-BLAPL/19491/2026 BLAPL/6710/2026	STATE OF ODISHA DEBA GARIA VS	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /178 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000336/2026
40	D-BLAPL/19298/2026 BLAPL/6711/2026	STATE OF ODISHA GOLA @ SOUMYA RANJAN SAHOO VS	ATUL TRIPATHY VS	MARKAT NAGAR /182 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000654/2026
41	D-BLAPL/19590/2026 BLAPL/6712/2026	STATE OF ODISHA PRADEEP YADAV @ PRADIP YADAV VS	SANJIT MISHRA VS	PURI SADAR /552 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000056/2025
42	D-BLAPL/19591/2026 BLAPL/6713/2026	STATE OF ODISHA LAXMIDHAR BARIK @ BABUL VS	BHARAT BHUSAN ROUTRAY VS	CHHENDIPADA /284 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2026
43	D-BLAPL/17758/2026 BLAPL/6714/2026	STATE OF ODISHA MAHESWAR PRADHAN VS	MANASI SETHI VS	NARASINGHPUR /131 /2012 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000214/2012
44	D-BLAPL/19592/2026 BLAPL/6715/2026	STATE OF ODISHA GIDIYAN MAJHI VS	DIBYA JYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /371 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000044/2025
45	D-BLAPL/17829/2026 BLAPL/6716/2026	STATE OF ODISHA SANTANU @ MUNUPILA PRADHAN VS	BIKASH KUMAR DASH VS	HEMGIR /169 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000099/2024

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46	D-BLAPL/17922/2026 BLAPL/6717/2026	DIPAK MALLIK VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /94 /2026 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) GR/0000287/2025
47	D-BLAPL/19149/2026 BLAPL/6718/2026	RAJA @ RAJ KUMAR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR TOWN /538 /2025 2ND A.D.J., BALANGIR(Balangir) Spl/0000020/2025
48	D-BLAPL/19610/2026 BLAPL/6719/2026	RAMESWAR CHHANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000016/2026
49	D-BLAPL/19641/2026 BLAPL/6720/2026	PUJURA DIGAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BALLIGUDA /50 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000052/2025
50	D-BLAPL/19598/2026 BLAPL/6721/2026	SOMANATH SAHOO @ BIBHU VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	JATNI P.S. /383 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000728/2025
51	D-BLAPL/18046/2026 BLAPL/6722/2026	SUJIT BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	RASOL /101 /2026 S.D.J.M.,HINDOL(Dhenkanal) GR/0000290/2026
52	D-BLAPL/19683/2026 BLAPL/6723/2026	RAKESH MAHANANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	DHANUPALI /489 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000180/2025
53	D-BLAPL/18189/2026 BLAPL/6724/2026	HAPPY @ CHITTARANJAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /266 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) GR/0000067/2025
54	D-BLAPL/18279/2026 BLAPL/6725/2026	SK. ALAM VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	HARICHANDANPUR /145 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000703/2026
55	D-BLAPL/19737/2026 BLAPL/6726/2026	SK.ABID VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000013/2026
56	D-BLAPL/18254/2026 BLAPL/6727/2026	SONU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /63 /2026 J.M.F.C.,PURI(Puri) GR/0000238/2026
57	D-BLAPL/17183/2026	OM PRAKASH AJAY @ AJGALE	SHYAM SUNDAR TRIPATHY	BURLA /93 /2025

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	BLAPL/6728/2026	VS STATE OF ODISHA	VS	1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000176/2025
58	D-BLAPL/19687/2026 BLAPL/6729/2026	JAYDEV PAL VS STATE OF ODISHA	SURAJ MOHANTY VS	KHURDA MODEL /284 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000632/2026
59	D-BLAPL/19333/2026 BLAPL/6730/2026	DAS ANIL VS STATE OF ODISHA	ARIJEET MISHRA VS	ASKA /92 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000347/2026
60	D-BLAPL/18637/2026 BLAPL/6731/2026	MANAS KUMAR DAS @ SILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /28 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000067/2025
61	D-BLAPL/19341/2026 BLAPL/6732/2026	BALSU BIDIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BANDHUGOAN /37 /2026 J.M.F.C.,LAXMIPUR(Koraput) GR/0000146/2026
62	D-BLAPL/19139/2026 BLAPL/6733/2026	JAVAHIR SINGH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR TOWN /799 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR Spl/0000037/2025
63	D-BLAPL/19313/2026 BLAPL/6734/2026	HAREKRUSHNA PATRA @ KANHA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
64	D-BLAPL/19688/2026 BLAPL/6735/2026	MITHUN BAIGA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JHARSUGUDA /339 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000037/2026
65	D-BLAPL/19314/2026 BLAPL/6736/2026	BIJAYA BIRABARMA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	SPL.TASK FORCE /18 /2024 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2024
66	D-BLAPL/19273/2026 BLAPL/6737/2026	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /266 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000039/2023
67	D-BLAPL/19317/2026 BLAPL/6738/2026	SUBESH @ SESHADIBA SAHANI @ SHESADIBA SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /105 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000422/2026
68	D-BLAPL/19427/2026 BLAPL/6739/2026	SANDEEP MOHANTY @ PAPUNI VS	DEVASHIS PANDA VS	KHURDA MODEL /46 /2023 2ND A.D.J.,KHURDA(Khordha)

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69	D-BLAPL/19692/2026 BLAPL/6740/2026	STATE OF ODISHA AMITAV NAYAK VS	Byomokesh Sahoo VS	TR/0000005/2023 KUCHINDA /52 /2012 A.D.J.,KUCHINDA(Sambalpur) ST/0000005/2026
70	D-BLAPL/19668/2026 BLAPL/6741/2026	STATE OF ODISHA BHENDI PARAJA @ CHANDRU JANI VS	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /85 /2019 SPECIAL JUDGE,NABARANGPUR(Nabar
71	D-BLAPL/19322/2026 BLAPL/6742/2026	STATE OF ODISHA DURGA PRADHAN VS	MAHES DAS VS	TR/0000012/2019 DARINGBADI /152 /2026 SPECIAL JUDGE,BALLIGUDA(Kandham
72	D-BLAPL/19701/2026 BLAPL/6743/2026	STATE OF ODISHA SAROJ JENA VS	SIDHARTHA DAS VS	Spl/0000143/2026 MANIABANDHA /41 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000151/2026
73	D-CMAPL/18071/2026 CMAPL/90/2026	STATE OF ODISHA PADALA CHANDRA SEKHAR VS	PRASANNA KUMAR MISHRA VS	// ()
74	D-CMP/28758/2026 CMP/1074/2026	KOLLI SRINIVASULU SARATH SWAIN VS	SWARUP RANJAN SINGH SAMANT VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000109/2022
75	D-CMP/28969/2026 CMP/1075/2026	JALANDHAR SWAIN SURYAMANI PANDA VS	ABINASH ROUTRAY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0007396/2014
76	D-CONTC/20678/2026 CONTC/3612/2026	PRAFULLA CH. BHOI DILLIP KUMAR PATRA VS	PRABIN DAS VS	// ()
77	D-CONTC/20683/2026 CONTC/3613/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK KHAGESWAR DAS VS	PRABIN DAS VS	// ()
78	D-CONTC/20686/2026 CONTC/3614/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK VISHVAJEEVAN PATI VS	PRABIN DAS VS	// ()
79	D-CONTC/20746/2026 CONTC/3615/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK MANOJ KUMAR PALEI VS	ADV. VS	// ()
		BHASKAR JYOTI SARMA,IAS		//

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80	D-CONTC/20821/2026 CONTC/3616/2026	PRAMOD KUMAR SAHOO VS ARCHANA DAS, OAS	AMIT PRASAD BOSE VS	// 0 //
81	D-CONTC/21698/2026 CONTC/3617/2026	BIPINI BIHARI BEHERA VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
82	D-CONTC/21797/2026 CONTC/3618/2026	GAYATRI RATH VS PRAMOD KUMAR NAYAK, SUB-COLLECTOR CUM SETTLEMENT OFFICER,BALASORE	ADV. VS	// 0 //
83	D-CONTC/21806/2026 CONTC/3619/2026	SWAGATIKA MISHRA VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
84	D-CONTC/21809/2026 CONTC/3620/2026	JAGATESWAR NAYAK VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
85	D-CONTC/21812/2026 CONTC/3621/2026	BHAGYABATI ROUT VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
86	D-CONTC/23801/2026 CONTC/3622/2026	M/S SHREEN INDUSTRIES, BALASORE VS KARTIK CHANDRA BEHERA, C.M. CUM AUTHORIZED OFFICER, BANK OF INDIA, CUTTACK	ADV. VS	// 0 //
87	D-CONTC/24253/2026 CONTC/3623/2026	DR.SARAT CHANDRA GOUNTIA VS ASWASTHY S., I.A.S	SISIR KUMAR PUROHIT VS	// 0 //
88	D-CONTC/24427/2026 CONTC/3624/2026	SHRUTI RANJAN SAMANTARAY VS BIPLAB KESHARI SAHOO, SUPERINTENDING ENGINEER, DRAINAGE DIVISION, KENDRAPARA	MAHESWAR MOHANTY VS	// 0 //
89	D-CONTC/24432/2026 CONTC/3625/2026	BINOD KUMAR PANI VS MAYADHAR BEHERA, SUB COLLECTOR, ANGUL	AMIT PRASAD BOSE VS	// 0 //
90	D-CONTC/24473/2026 CONTC/3626/2026	CHITARANJAN PRADHAN VS ER.BICHITRA KUMAR SAMAL,MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA	ADV. VS	// 0 //
91	D-CONTC/24485/2026	NIRANJAN NAIK	ADV.	//

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	CONTC/3627/2026	VS	VS	0
		ER.BICHITRA KUMAR SAMAL, MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA		//
92	D-CONTC/25745/2026	SUSHIL JENA	AMIT PRASAD BOSE	//
	CONTC/3628/2026	VS	VS	0
		AKHIL KUMAR MISHRA (IIS)		//
93	D-CONTC/24709/2026	SAMEER SATAPATHY	AMIT PRASAD BOSE	//
	CONTC/3629/2026	VS	VS	0
		SUBHA SARMA,COMMNR. CUM PRINCIPAL SECRETARY, WATER RESOURCES DEPT., KHURDA		//
94	D-CONTC/24824/2026	AKSHAY KUMAR PANDA	ADV.	//
	CONTC/3630/2026	VS	VS	0
		ANU GARG, I.A.S		//
95	D-CONTC/25016/2026	KIRANBALA SWAIN	PADMANAV BHUTIA	//
	CONTC/3631/2026	VS	VS	0
		SHANTANU PADHI, THE CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PARALAKHEMUNDI		//
96	D-CONTC/26632/2026	DEBENDRANATH JENA	NRUSINGH CH. ROUT	//
	CONTC/3632/2026	VS	VS	0
		HARAPRIYA MALLICK ADDITIONAL TAHASILDAR,BHUBANESWAR		//
97	D-CONTC/27968/2026	SUJIT MAHARANA	ADV.	//
	CONTC/3633/2026	VS	VS	0
		DR.SWATI MISHRA, OAS (SAG), REGISTRAR		//
98	D-CONTC/27340/2026	ALONE TRUST, GANJAM	ADV.	//
	CONTC/3634/2026	VS	VS	0
		GOVIND MOHAN, SECY., MINISTRY OF HOME AFFAIRS, NEW DELHI		//
99	D-CONTC/18962/2026	PRADEEP KUMAR MOHANTY	SWETALANA DAS	//
	CONTC/3635/2026	VS	VS	0
		NBS RAJPUT,IAS, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.		//
100	D-CONTC/20008/2026	GANESH CHANDRA BEHERA	ADV.	//
	CONTC/3636/2026	VS	VS	0
		SUBHA SHARMA,IAS		//
101	D-CONTC/24239/2026	PRABIR KUMAR MUDULI	LAXMIDHAR PANGARI	//
	CONTC/3637/2026	VS	VS	0
		RABINDRA KUMAR AGARWAL,IAS		//
102	D-CONTC/25553/2026	DR.PANKAJ KUMAR TIWARI	ADV.	//
	CONTC/3638/2026	VS	VS	0

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103	D-CONTC/28202/2026 CONTC/3639/2026	VINEET JOSHI, IAS ASHOK CHANDRA BARIK VS DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA	ADV. VS	// // 0 //
104	D-CONTC/27974/2026 CONTC/3640/2026	NIRANJAN ROUT VS DR. SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY	ADV. VS	// 0 //
105	D-CONTC/27977/2026 CONTC/3641/2026	SADASIBA SWAIN VS DR SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY	ADV. VS	// 0 //
106	D-CONTC/29760/2026 CONTC/3642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUBRAJIT DAS , IIC, DHAMNAGAR POLICE STATION	ADV VS	// 0 //
107	D-CONTC/8458/2026 CONTC/3643/2026	UDAYANATH BARIK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
108	D-CONTC/20143/2026 CONTC/3644/2026	DEBJYOTI SINHA VS DINABANDHU SAHU, THE PRINCIPAL ACCOUNT GENERAL (A AND E), ODISHA	AMIT KUMAR SAA VS	// 0 //
109	D-CONTC/20456/2026 CONTC/3645/2026	KATARAPADA GRAMPANCHAYAT, CUTTACK VS DWIVENDU DASH,B.D.O., NISCHINTAKOILI	ADV. VS	// 0 //
110	D-CONTC/20467/2026 CONTC/3646/2026	PRADEEP KUMAR NAYAK VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
111	D-CONTC/20487/2026 CONTC/3647/2026	HEMENDRA KUMAR PRADHAN VS DR. N THIRUMALA NAIK, IAS	ADV. VS	// 0 //
112	D-CONTC/22892/2026 CONTC/3648/2026	SABITA KUMARI MAHARANA VS ASWATHY .S, IAS	ADV. VS	// 0 //
113	D-CONTC/22908/2026 CONTC/3649/2026	SARADHAMANI MUDULI VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //

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114	D-CONTC/20489/2026 CONTC/3650/2026	BEENAPANI TRIPATHY VS ARABIND AGRAWAL, IAS	ADV. VS	// 0 //
115	D-CONTC/20497/2026 CONTC/3651/2026	DR.RATNA SENGUPTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
116	D-CONTC/28116/2026 CONTC/3652/2026	BIJAYA KUMAR SETHI VS DHIRENDRANATH BARIK , SENIOR SUPERINTENDENT OF CIRCLE JAIL, GANJAM	ADV. VS	// 0 //
117	D-CONTC/28030/2026 CONTC/3653/2026	RESHMA MOHANTY VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
118	D-CONTC/28044/2026 CONTC/3654/2026	ANASUYA PATTANAIK VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
119	D-CONTC/28613/2026 CONTC/3655/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
120	D-CONTC/28045/2026 CONTC/3656/2026	SWAGATIKA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
121	D-CONTC/28909/2026 CONTC/3657/2026	BHARAT CHANDRA MOHANTY VS SUBHA SHARMA, PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT	ADV VS	// 0 //
122	D-CONTC/28046/2026 CONTC/3658/2026	SANGITA PRIYADARSINI LENKA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
123	D-CONTC/29315/2026 CONTC/3659/2026	BAISHNAB CHARAN SETHI VS B. PARAMESWARAN (IAS)	ADV. VS	// 0 //
124	D-CONTC/28048/2026 CONTC/3660/2026	SASMITA NAYAK VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
125	D-CRLA/11328/2026	MANMATH SETHY	BIDYALOK MOHAPATRA	RAMACHANDRAPUR /151 /2022

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	CRLA/547/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANANDAPUR(Kendujhar)
126	D-CRLA/19535/2026 CRLA/548/2026	CHANDRA AREKANDRA @ ERAKANDRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	Spl/0000027/2022 MUNIGUDA /290 /2023 A.D.J.,CUM SPECIAL JUDGE,BISSAMCANTONMENT
127	D-CRLA/19716/2026 CRLA/549/2026	RAJENDRA CHOUDHURY VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	CT/0000018/2024 SAMBALPUR VIGILANCE /20 /2019 SPL. JUDGE (VIG),BOLANGIR(Balangir)
128	D-CRLA/12691/2026 CRLA/550/2026	BENUDHAR KHILAR VS STATE OF ODISHA	MANORANJAN KHATUA VS	CT/0000026/2022 NUAGAON /12 /2022 SPECIAL JUDGE (POCSO), NAYAGARH
129	D-CRLA/14177/2026 CRLA/551/2026	SANSARI GOCHHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	TR/0000064/2022 TIGIRIA /63 /2025 A.D.J.,ATHAGARH(Cuttack)
130	D-CRLA/19378/2026 CRLA/552/2026	MITRABHANU GURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	ST/0000051/2025 BIJEPUR /201 /2018 A.D.J.,PADAMPUR(Bargarh)
131	D-CRLA/14553/2026 CRLA/553/2026	AMIR ALI SEIKH@SEKH@SHEKH VS STATE OF ODISHA	PRATIK NAYAK VS	CT/0000015/2019 MADHUPATNA /307 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
132	D-CRLMC/14319/2026 CRLMC/2114/2026	HAREKRUSHNA SATPATHY VS PRASANT PATRA	MINATI SATAPATHY VS	TR/0000145/2025 / /0 J.M.F.C.,JATNI(Khordha)
133	D-CRLMC/17269/2026 CRLMC/2115/2026	RAMESH BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ICC/0000009/2014 / / EXECUTIVE MAGISTRATE,TIRTOL(Jagatsinghpur)
134	D-CRLMC/19396/2026 CRLMC/2116/2026	SANTOSH KUMAR PATTANAYAK VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS NIRANJAN MOHARANA	CRMC/0000073/2026 CUTTACK VIGILANCE /21 /2019 SPECIAL JUDGE(VIG),BHUBANESHWAR
135	D-CRLMC/19115/2026 CRLMC/2117/2026	PRIYARANJAN PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TR/0000003/2023 ATHGARH /263 /2026 () //
136	D-CRLMC/12450/2026 CRLMC/2118/2026	FAKIR KARNA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	SUNDARGARH TOWN /28 /2016 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH

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137	D-CRLMC/19718/2026 CRLMC/2119/2026	STATE OF ODISHA M/S. GLOBAL ASSOCIATES VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	GR/0000123/2016 / /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu
138	D-CRLMC/18475/2026 CRLMC/2120/2026	NASIM SEKH @ SK NASIM VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	2(C)CC/0000046/2023 / / J.M.F.C.,BALASORE(Baleshwar)
139	D-CRLMC/19766/2026 CRLMC/2121/2026	SAPAN MISTRY VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	DV M.C./0000126/2022 MALKANGIRI /223 /2020 S.D.J.M.,MALKANGIRI(Malkangiri)
140	D-CRLMC/18160/2026 CRLMC/2122/2026	MAHADEV SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	GR/0000472/2020 AUL /66 /2015 ASST.SSESSIONS JUDGE,PATTAMUNDA
141	D-CRLMC/17628/2026 CRLMC/2123/2026	BISWAJIT NANDA VS SANHITA DASH	SASMITA SAHOO VS	ST/0000705/2025 / / J.M.F.C.,PIPILI(Puri)
142	D-CRLMC/18248/2026 CRLMC/2124/2026	CHANDRA SEKHAR MAITY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CRMC/0000030/2025 TALASARI MARINE /4 /2026 NYAYADHIKARI,GRAMA NYAYALAYA
143	D-CRLMC/19036/2026 CRLMC/2125/2026	MANAS@MANAS RANJAN GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CT/0000036/2026 KULIANA /117 /2025 2ND A.D.J., BARIPADA(Mayurbhanj)
144	D-CRLMP/19628/2026 CRLMP/821/2026	GURUBARI BAG SING VS STATE OF ODISHA	PARSURAM PANDA VS	ST/0000153/2025 / /0 ()
145	D-CRLMP/18131/2026 CRLMP/822/2026	ARUNA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	// / /0 ()
146	D-CRLMP/19421/2026 CRLMP/823/2026	SUMANTA@SUSANTA PRADHAN VS SASMITA ROUT	SUSMITA PATTNAIK VS	// / /0 JUDGE FAMILY COURT,PURI(Puri)
147	D-CRLMP/19567/2026 CRLMP/824/2026	BHUBAN CHANDRA SAHOO VS STATE OF ODISHA	SIDHARTH PARIDA VS	IA/0000004/2025 / /0 ()

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148	D-CRLMP/17871/2026 CRLMP/825/2026	SOUMIK KUMAR MISHRA VS STATE OF ODISHA	SUCHISMITA SARANGI VS	CYBER CRIME AND ECONOMIC OFFEN () //
149	D-CRLMP/14514/2026 CRLMP/826/2026	RUDRA PRASAD DIXIT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 () //
150	D-CRLMP/18691/2026 CRLMP/827/2026	PRAVA RANJAN MISHRA VS SUPERINTENDENT OF POLICE, GANJAM	SIDHARTH MISHRA VS	KABISURYANAGAR /48 /2025 () //
151	D-CRLREV/19698/2026 CRLREV/449/2026	SWADHIN BADTYA@BADATYA@GANDHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /183 /2026 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000014/2026
152	D-CRLREV/14356/2026 CRLREV/450/2026	JIBAN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGANNATHA PRASAD /85 /2026 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000009/2026
153	D-CRLREV/18678/2026 CRLREV/451/2026	ABDUL FARID KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	HINDOL /207 /2025 S.D.J.M.,HINDOL(Dhenkanal) CMC/0000079/2025
154	D-CRP/27228/2026 CRP/35/2026	KAMALA CHHATI VS JUBRAJ TAKRI	AMIT PRASAD BOSE VS	// A.D.J.,TITILAGARH(Balangir) CMA/0000003/2013
155	D-CRP/28032/2026 CRP/36/2026	MANORANJAN SARANGI VS SATYABHAMA SARANGI(DEAD)	BIPLABA P.B. BAHALI VS	// Civil Judge (S.D.) LR, Bhubaneswar(Khordh CS/0002273/2021
156	D-FAO/24447/2026 FAO/787/2026	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED, BBSR VS LAXMIPRIYA ROUL	CHISA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000170/2020
157	D-LAA/27483/2026 LAA/79/2026	DEPUTY ESTATE MANAGER, LINGARAJ AREA, MAHANADI COALFIELDS LTD., ANGAN VS PITABASH ROUL	ANINDYA KUMAR MISHRA VS	// SPECIAL TRIBUNAL (CBA) TALCHER(A Tc/0000022/2007
158	D-LAA/28395/2026 LAA/80/2026	D.G.M. INDIAN OIL CORPORATION LTD., P.R.R.P.L., SAMBALPUR VS MANOBODHA PUROHIT	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal LA/0000007/2013
159	D-MACA/28483/2026	SUBHASHREE MOHANTY	PRADEEP KUMAR MISHRA	//

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	MACA/621/2026	VS ARJUN PARIDA	VS	3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000620/2017
160	D-MACA/28479/2026 MACA/622/2026	TULASI SAHOO VS PADMA CHARAN THAKUR	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000023/2022
161	D-MACA/28501/2026 MACA/623/2026	B.M.,SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR VS ATARA SAHU	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000076/2023
162	D-MACA/28140/2026 MACA/624/2026	THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS AJIT KUMAR ROUT	RIMJHIMBALA PATI VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000078/2022
163	D-MACA/24206/2026 MACA/625/2026	MANAGER (LEGAL), CHOLA MS GENERAL INSURANCE LTD.,BHUBANESWAR VS TARINI SWAIN	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000104/2025
164	D-RSA/26342/2026 RSA/322/2026	BHAGABAN SAHOO VS LABANI PRADHAN	PRAKASH CHANDRA MISHRA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) TA/0000009/1995
165	D-RSA/27243/2026 RSA/323/2026	SIBA @ SHIBA CHARAN BEHERA VS BALARAM SAHOO	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000035/2016
166	D-RSA/24822/2026 RSA/324/2026	SAROJ KUMAR BARDHAN VS SUSAMA NAYAK	SOURAV SUMAN BHUYAN VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) RFA/0000074/2017
167	D-RVWPET/28405/2026 RVWPET/154/2026	TARAMANI MOHAPATRA VS REBATI PALLAI	AMIT PRASAD BOSE VS	// () //
168	D-RVWPET/25399/2026 RVWPET/155/2026	DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// () //
169	D-TRP(C)/28127/2026 TRP(C)/199/2026	DALI GURU VS KULAMANI GEDI	NETRANANDA BISWAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000131/2026
170	D-TRP(C)/29053/2026 TRP(C)/200/2026	SUBHASMITA BARIK VS	BIJAYA KUMAR MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri)

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171	D-WA/23836/2026 WA/881/2026	GYANARANJAN MOHAPATRA STATE OF ODISHA VS SURAMOHAN GURU	DEBASHIS TRIPATHY,A.G.A VS	CP/0000122/2026 // 0 //
172	D-WA/26303/2026 WA/882/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
173	D-WA/23143/2026 WA/883/2026	SUPERINTENDENT OF POLICE, KENDRAPARA VS MAHENDRA KUMAR BEHERA	DEBASIS NAYAK,A.G.A VS	// 0 //
174	D-WA/23747/2026 WA/884/2026	STATE OF ODISHA VS SANTILATA MAHAKUD	DEBARAJ MOHANTY,A.G.A VS	// 0 //
175	D-WA/23831/2026 WA/885/2026	STATE OF ODISHA VS ULLASH CHANDRA MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
176	D-WA/26364/2026 WA/886/2026	PRINCIPAL SECRETARY TO GOVERNMENT , WATER RESOURCES DEPARTMENT, KHORDA VS MADAN CHANDRA NAYAK	DEBASISH TRIPATHY,A.G.A VS	// 0 //
177	D-WA/24449/2026 WA/887/2026	STATE OF ODISHA VS KULAMANI BHOI	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //
178	D-WA/26647/2026 WA/888/2026	STATE OF ODISHA VS PRANAKRUSHNA PRADHAN	DEBASISH TRIPATHY,A.G.A VS	// 0 //
179	D-WA/26649/2026 WA/889/2026	STATE OF ODISHA VS BRAJA BANDHU MUNDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
180	D-WA/26648/2026 WA/890/2026	STATE OF ODISHA VS TAPAN KUMAR CHOUDHURY	DEBASISH TRIPATHY,A.G.A VS	// 0 //
181	D-WA/26650/2026 WA/891/2026	STATE OF ODISHA VS SATYABADI PARIDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //

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182	D-WA/26651/2026 WA/892/2026	STATE OF ODISHA VS BHABANI CHANDRA PARIDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
183	D-WA/24774/2026 WA/893/2026	MAHANADI COALFIELDS LIMITED, JHARSUGUDA VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT CUM REGIONAL LABOUR COMMISSIONER	SASWATA PATNAIK VS	// 0 //
184	D-WA/22475/2026 WA/894/2026	RILU NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
185	D-WA/29115/2026 WA/895/2026	VICE CHANCELLOR OF UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS UPENDRA KUMAR MALLICK	SAROJ KANTA SAMAL VS	// 0 //
186	D-WP(C)/28733/2026 WP(C)/20263/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD,BIHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER,JAJPUR ROAD, JAJPUR	BIBHUPURASAD PANDA VS	// 0 //
187	D-WP(C)/28723/2026 WP(C)/20264/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD,BIHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUPURASAD PANDA VS	// 0 //
188	D-WP(C)/25418/2026 WP(C)/20265/2026	JITENDRA KUMAR PATTANAYAK VS UNION OF INDIA	ASHOK KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/28625/2026 WP(C)/20266/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD,BIHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUPURASAD PANDA VS	// 0 //
190	D-WP(C)/27964/2026 WP(C)/20267/2026	DIGAMBAR SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
191	D-WP(C)/28664/2026 WP(C)/20268/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD,BIHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUPURASAD PANDA VS	// 0 //
192	D-WP(C)/28665/2026 WP(C)/20269/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD,BIHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER,JAJPUR ROAD, JAJPUR	BIBHUPURASAD PANDA VS	// 0 //
193	D-WP(C)/28989/2026	CHAKRADHAR PRADHAN	KISHOR CHANDRA DAS	//

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	WP(C)/20270/2026	VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/28549/2026	SATRUGHNA GOUDA	RAMDAS ACHARY	//
	WP(C)/20271/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/29149/2026	ANIRUDHA ROUT	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/20272/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/28680/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//
	WP(C)/20273/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAIPUR		//
197	D-WP(C)/28649/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//
	WP(C)/20274/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAIPUR		//
198	D-WP(C)/29165/2026	GOKUL CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/20275/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/29168/2026	SANYASI SETH	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/20276/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/27936/2026	MADAN MOHAN SAHU	JAJATI KESHARI KHUNTIA	//
	WP(C)/20277/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/28661/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//
	WP(C)/20278/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAIPUR		//
202	D-WP(C)/28673/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//
	WP(C)/20279/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAIPUR		//
203	D-WP(C)/29169/2026	SIDHESWAR MAHARANA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/20280/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/28632/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD	BIBHU PRASAD PANDA	//
	WP(C)/20281/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/28663/2026 WP(C)/20282/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAIPUR THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD VS	BIPLAB MOHANTY BIPLAB MOHANTY VS	// // 0
206	D-WP(C)/28922/2026 WP(C)/20283/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAIPUR NILOTPALA NAYAK VS	 PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/29106/2026 WP(C)/20284/2026	STATE OF ODISHA PRABHAT KUMAR BAL VS	 PARSURAM DAS VS	// // 0
208	D-WP(C)/28667/2026 WP(C)/20285/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD VS	 BIPLAB MOHANTY BIPLAB MOHANTY VS	// // 0
209	D-WP(C)/29152/2026 WP(C)/20286/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAIPUR RAMESH CHANDRA MAJHI VS	 PRADEEP KUMAR MAHAPATRA VS	// // 0
210	D-WP(C)/29108/2026 WP(C)/20287/2026	STATE OF ODISHA GURUSIKHYA COLLEGE OF NURSING, ANGUL VS	 PARSURAM DAS VS	// // 0
211	D-WP(C)/25819/2026 WP(C)/20288/2026	STATE OF ODISHA DUSMANTA BHUE VS	 BIPLAB MOHANTY VS	// // 0
212	D-WP(C)/28740/2026 WP(C)/20289/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD VS	 BIPLAB MOHANTY BIPLAB MOHANTY VS	// // 0
213	D-WP(C)/28676/2026 WP(C)/20290/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER,JAIPUR ROAD, JAIPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS	 BIPLAB MOHANTY BIPLAB MOHANTY VS	// // 0
214	D-WP(C)/29303/2026 WP(C)/20291/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAIPUR VENKATESWARA EDUCATIONAL TRUST, BERHAMPUR, GANJAM VS	 RASHMI RANJAN DASH VS	// // 0
215	D-WP(C)/29159/2026 WP(C)/20292/2026	STATE OF ODISHA MAHADEV SUNANI VS	 PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/28677/2026 WP(C)/20293/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD. VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	B. BAIPURASAD PANDA VS SAROJA KANTA SAMAL	// 0 //
217	D-WP(C)/29161/2026 WP(C)/20294/2026	AKSHAYA KUMAR NANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS PRADEEP KUMAR MAHAPATRA	// 0 //
218	D-WP(C)/29163/2026 WP(C)/20295/2026	BINAY KUMAR PADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS SUSHREE SANGITA PASAYAT	// 0 //
219	D-WP(C)/26225/2026 WP(C)/20296/2026	MANAGING COMMITTEE OF SHREE SIKHYA BAUTI HIGH SCHOOL, DHENKANAL VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS PRADEEP KUMAR MAHAPATRA	// 0 //
220	D-WP(C)/29172/2026 WP(C)/20297/2026	RASIK CHANDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS SUDEEP KUMAR SARANGI	// 0 //
221	D-WP(C)/19464/2026 WP(C)/20298/2026	RATNAKAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS SATYAJIT MOHAPATRA (2)	// 0 //
222	D-WP(C)/28960/2026 WP(C)/20299/2026	SUBHASHREE PATTANAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS B. BAIPURASAD PANDA	// 0 //
223	D-WP(C)/28671/2026 WP(C)/20300/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD. VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	B. BAIPURASAD PANDA VS SAROJA KANTA SAMAL	// 0 //
224	D-WP(C)/26549/2026 WP(C)/20301/2026	MANAGING COMMITTEE OF TORAD HIGH SCHOOL, JAJPUR VS STATE OF ODISHA	SUPRITI KAR VS PRABHAKAR SABAT	// 0 //
225	D-WP(C)/29537/2026 WP(C)/20302/2026	NANDA KOUSALYA VS STATE OF ODISHA	PRABHAKAR SABAT VS ASHOK KUMAR MOHAPATRA	// 0 //
226	D-WP(C)/25388/2026 WP(C)/20303/2026	JITENDRA KUMAR PATTANAYAK VS UNION OF INDIA	ASHOK KUMAR MOHAPATRA VS B. BAIPURASAD PANDA	// 0 //
227	D-WP(C)/28670/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD.	B. BAIPURASAD PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20304/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//
228	D-WP(C)/28751/2026	FULCHAND NAYAK @ PHULACHAN NAIK	SIDHARTHA DAS	//
	WP(C)/20305/2026	VS	VS	0
		SUB-COLLECTOR, BARAGARH		//
229	D-WP(C)/27035/2026	KRUSHNA CHANDRA PANDA	PRASANTA KUMAR JOSHI	//
	WP(C)/20306/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/28668/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD,BALUPUR	SIBA PRASAD PANDA	//
	WP(C)/20307/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//
231	D-WP(C)/27973/2026	NARAYAN MAJHI	GYANA RANJAN SETHI	//
	WP(C)/20308/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/28827/2026	SHOBHABATI @ SOBHAMATI KALO	SIBA PRASAD PATRA	//
	WP(C)/20309/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/28644/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD,BALUPUR	SIBA PRASAD PANDA	//
	WP(C)/20310/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//
234	D-WP(C)/29593/2026	FULAMANI SAMAD	ADYASIDHI MISHRA	//
	WP(C)/20311/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/27644/2026	GOBARDHANO SABARA	SANTOSH KUMAR MAHANTY	//
	WP(C)/20312/2026	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/27823/2026	PRAVATI SWAIN	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20313/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/28259/2026	SUPERINTENDING ENGINEER, HEAD WORKS DIVISION, ANGUL	SATYABRATA MOHANTY, A.G.A	//
	WP(C)/20314/2026	VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR		//
238	D-WP(C)/28138/2026	PRIYABRATA DAS	SIDHARTHA DAS	//
	WP(C)/20315/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/28575/2026 WP(C)/20316/2026	INSPECTOR GENERAL OF REGISTRATION (IGR), CUTTACK RABINDRA KUMAR MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //
240	D-WP(C)/28818/2026 WP(C)/20317/2026	DIBAKAR KALO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
241	D-WP(C)/28637/2026 WP(C)/20318/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
242	D-WP(C)/28463/2026 WP(C)/20319/2026	GOKULANANDA DAS VS UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
243	D-WP(C)/28579/2026 WP(C)/20320/2026	BHAGABAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
244	D-WP(C)/28652/2026 WP(C)/20321/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
245	D-WP(C)/28701/2026 WP(C)/20322/2026	HARAPRIYA ROUT VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
246	D-WP(C)/28465/2026 WP(C)/20323/2026	SANATAN DAS VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
247	D-WP(C)/28657/2026 WP(C)/20324/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
248	D-WP(C)/28301/2026 WP(C)/20325/2026	SATYAJIT RAUL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
249	D-WP(C)/28792/2026 WP(C)/20326/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //

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250	D-WP(C)/29559/2026 WP(C)/20327/2026	DR. BHARATI TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
251	D-WP(C)/28634/2026 WP(C)/20328/2026	M/S WOODHILL INFRASTRUCTURE LTD, BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
252	D-WP(C)/28829/2026 WP(C)/20329/2026	THE MOTHER TERESA COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
253	D-WP(C)/28636/2026 WP(C)/20330/2026	M/S WOODHILL INFRASTRUCTURE LTD, BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
254	D-WP(C)/28375/2026 WP(C)/20331/2026	SUJIT KUMAR NANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
255	D-WP(C)/28658/2026 WP(C)/20332/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, BILHURA VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR	BIHAR PRASAD PANDA VS	// 0 //
256	D-WP(C)/29347/2026 WP(C)/20333/2026	KRUSHNA PRASAD SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
257	D-WP(C)/29064/2026 WP(C)/20334/2026	SOUMYAJIT GAJENDRA VS THE GENERAL MANAGER, HRM DEPT, ODISHA GRAMMEN BANK, BHUBANESWAR, KHURDA	ASHIS KUMAR MISHRA VS	// 0 //
258	D-WP(C)/28650/2026 WP(C)/20335/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, BILHURA VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIHAR PRASAD PANDA VS	// 0 //
259	D-WP(C)/28651/2026 WP(C)/20336/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, BILHURA VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIHAR PRASAD PANDA VS	// 0 //
260	D-WP(C)/28660/2026 WP(C)/20337/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, BILHURA VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIHAR PRASAD PANDA VS	// 0 //
261	D-WP(C)/28806/2026	MURLIDHAR RANA	NIRANJAN LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20338/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28851/2026 WP(C)/20339/2026	DR. PRAFULLA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
263	D-WP(C)/29036/2026 WP(C)/20340/2026	KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD.,BALESWAR VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //
264	D-WP(C)/29546/2026 WP(C)/20341/2026	M/S. EUTOPIA REALTORS PRIVATE LTD., JHARSHUGUDA VS BHUBANESWAR DEVELOPMENT AUTHORITY (BDA), BHUBANESWAR	SOUMYA MISHRA VS	// 0 //
265	D-WP(C)/28681/2026 WP(C)/20342/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD.,BHUPUR VS THE CONTROLLING AUTHORITY UNDER, THE P.O. ACT- CUM - DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
266	D-WP(C)/29440/2026 WP(C)/20343/2026	PURBATANA EKCHARAJAT MAHALA RAIYAT SURAKHYA COMMITTEE, JATNI, KHORRAMPUR VS STATE OF ODISHA	RAMESH KUMAR AGRAWAL VS	// 0 //
267	D-WP(C)/28666/2026 WP(C)/20344/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD.,BHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
268	D-WP(C)/29039/2026 WP(C)/20345/2026	BIJAY KUMAR SINGH VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
269	D-WP(C)/28687/2026 WP(C)/20346/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD.,BHUPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
270	D-WP(C)/16971/2026 WP(C)/20347/2026	GAYATRI PANDA VS SECRETARY, ODISHA LEGISLATIVE ASSEMBLY, BHUBANESWAR	MANOJA KUMAR KHUNTIA VS	// 0 //
271	D-WP(C)/28912/2026 WP(C)/20348/2026	MADHABI PADHI VS SUB-COLLECTOR, KALAHANDI	AMIYA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/29638/2026 WP(C)/20349/2026	RAKESH KUMAR JENA VS	BUDHIRAM DAS VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/28682/2026 WP(C)/20350/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER, THE P.G. ACT- CUM - DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS BUDHIRAM DAS	// // 0 //
274	D-WP(C)/29639/2026 WP(C)/20351/2026	BRAJAKISHORE SENAPATI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
275	D-WP(C)/29444/2026 WP(C)/20352/2026	ADITYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
276	D-WP(C)/29641/2026 WP(C)/20353/2026	RAJALAXMI DAS VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
277	D-WP(C)/29433/2026 WP(C)/20354/2026	APARNA NAYAK VS ZONAL MANAGER-CUM-DISCIPLINARY AUTHORITY, INDIAN BANK, ZONAL OFFICE BERHAMPUR, BERHAMPUR	SANTOSH KUMAR NANDA VS	// 0 //
278	D-WP(C)/28842/2026 WP(C)/20355/2026	PRITAM BARIK VS MAMATA RANI BARIK	NIRANJAN LENKA VS	// 0 //
279	D-WP(C)/28689/2026 WP(C)/20356/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
280	D-WP(C)/29065/2026 WP(C)/20357/2026	GOBARDHAN SWAIN VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
281	D-WP(C)/27912/2026 WP(C)/20358/2026	DR.SMITARANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
282	D-WP(C)/28690/2026 WP(C)/20359/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER,JAJPUR ROAD, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
283	D-WP(C)/29068/2026 WP(C)/20360/2026	MANAGING COMMITTEE OF KATAKANA URDU U.P. SCHOOL , PURI VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/27918/2026 WP(C)/20361/2026	DROPATI RANA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
285	D-WP(C)/28693/2026 WP(C)/20362/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
286	D-WP(C)/27625/2026 WP(C)/20363/2026	MOHAN MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/28703/2026 WP(C)/20364/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
288	D-WP(C)/29170/2026 WP(C)/20365/2026	M.C. OF MAA JOGAMAYA PANCHAYAT HIGH SCHOOL, BANKOI, KHORDHA VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
289	D-WP(C)/29137/2026 WP(C)/20366/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BRUNDABANPUR, NAYAGARH VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
290	D-WP(C)/29591/2026 WP(C)/20367/2026	MALATI KHATUA @ PARIDA VS STATE OF ODISHA	RITA SINGH VS	// 0 //
291	D-WP(C)/28704/2026 WP(C)/20368/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD, VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS	// 0 //
292	D-WP(C)/29436/2026 WP(C)/20369/2026	PRATIK JALAN VS STATE OF ODISHA	SEPHALEE DAS VS	// 0 //
293	D-WP(C)/29174/2026 WP(C)/20370/2026	M.C. OF BASUDEV U.P. SCHOOL SANDHAGORADA, PURI VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
294	D-WP(C)/27629/2026 WP(C)/20371/2026	DILIP KUMAR MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
295	D-WP(C)/28706/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, VS	BIBHU PRASAD PANDA VS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20372/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR		//
296	D-WP(C)/29360/2026	JHARANA PATRA	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/20373/2026	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/29144/2026	MANAGING COMMITTEE OF KAPILSWAR DEV HIGH SCHOOL, JALVAR, KHORDHASUPRITI KAR		//
	WP(C)/20374/2026	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/28709/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD,BIHUPUR, PARSAD PANDA		//
	WP(C)/20375/2026	VS	VS	0
		THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//
299	D-WP(C)/29177/2026	M.C. OF INJANA HIGH SCHOOL, KHURDA	SUPRITI KAR	//
	WP(C)/20376/2026	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/29146/2026	MANAGING COMMITTEE OF SAHAREI U.P.(M.E.) SCHOOL,PURI	SUPRITI KAR	//
	WP(C)/20377/2026	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/26509/2026	SATYABRATA NAYAK	SRINIVAS MOHANTY	//
	WP(C)/20378/2026	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/29226/2026	RASMITA PATI	SUKANTA KUMAR MISHRA	//
	WP(C)/20379/2026	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/18276/2026	PANKAJBASINI PANDA	PRONOY MOHANTY	//
	WP(C)/20380/2026	VS	VS	0
		MEMBER, BOARD OF REVENUE, CUTTACK		//
304	D-WP(C)/28739/2026	PRASANNA KUMAR PANDA	SIBASIS SAMANTARAY	//
	WP(C)/20381/2026	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/29150/2026	MANAGING COMMITTEE OF HARAPARBATI, U.P.(M.E.) SCHOOL, PURI	SUPRITI KAR	//
	WP(C)/20382/2026	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/27251/2026	BASANTA KUMAR ROUL	AJAYA KUMAR TRIPATHY	//
	WP(C)/20383/2026	VS	VS	0

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307	D-WP(C)/29179/2026 WP(C)/20384/2026	STATE OF ODISHA M.C. OF MAA BHAGABATI BIDYAMANDIR, MOTTA, KHURDA VS	SUPRITI KAR VS	// // 0
308	D-WP(C)/29154/2026 WP(C)/20385/2026	STATE OF ODISHA M.C. OF BASUDEV U.P. SCHOOL, BALUNKA, PURI VS	SUPRITI KAR VS	// // 0
309	D-WP(C)/28042/2026 WP(C)/20386/2026	STATE OF ODISHA MANGU KHAN VS	JYOTIRMAY GUPTA VS	// // 0
310	D-WP(C)/29550/2026 WP(C)/20387/2026	STATE OF ODISHA SK.SHAKILUR RAHMAN VS	SISR KUMAR PUROHIT VS	// // 0
311	D-WP(C)/29317/2026 WP(C)/20388/2026	STATE OF ODISHA PRADEEP DAS VS	BIRAJA PRASAD NANDA VS	// // 0
312	D-WP(C)/28902/2026 WP(C)/20389/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// // 0
313	D-WP(C)/26247/2026 WP(C)/20390/2026	STATE OF ODISHA BISWAMBAR DAS VS	BRAHMANANDA TRIPATHY VS	// // 0
314	D-WP(C)/29183/2026 WP(C)/20391/2026	STATE OF ODISHA M.C. OF ANSALO, U.P.(M.E.) SCHOOL, PURI VS	SUPRITI KAR VS	// // 0
315	D-WP(C)/27988/2026 WP(C)/20392/2026	STATE OF ODISHA PRASANTA DEHURI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
316	D-WP(C)/29184/2026 WP(C)/20393/2026	STATE OF ODISHA M.C. OF MANCHANATH DEV HIGH SCHOOL, KHORDA VS	SUPRITI KAR VS	// // 0
317	D-WP(C)/27702/2026 WP(C)/20394/2026	STATE OF ODISHA PRADYUT KESHARI GIRI VS	SOURAV DAS VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/28970/2026 WP(C)/20395/2026	SAROJ KANTA PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
319	D-WP(C)/28950/2026 WP(C)/20396/2026	MAA BIMALA WOMEN SELF HELP GROUP (WSHG), SINGHIBARI, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
320	D-WP(C)/29221/2026 WP(C)/20397/2026	GITANJALI PUROHIT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/28156/2026 WP(C)/20398/2026	BAIKUNTHA BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/27820/2026 WP(C)/20399/2026	ASHOK KUMAR PATTANAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/28954/2026 WP(C)/20400/2026	MAA GHANTESWARI WOMEN SELF-HELP GROUP, ROHIBANKA, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
324	D-WP(C)/29321/2026 WP(C)/20401/2026	BINOD KUMAR BHADRA VS THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
325	D-WP(C)/29222/2026 WP(C)/20402/2026	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/29112/2026 WP(C)/20403/2026	DR. INDIRA SUBHADARSHINI DEVABANDITA CHAKRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
327	D-WP(C)/28741/2026 WP(C)/20404/2026	SAMBARU NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
328	D-WP(C)/28318/2026 WP(C)/20405/2026	ROHIT SWAIN VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
329	D-WP(C)/29326/2026	MANORANJAN RAJ	BHABANI PRASAD MOHANTY	//

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	WP(C)/20406/2026	VS	VS	0
		THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE		//
330	D-WP(C)/28464/2026	RANKANATHA GUMANSINGH	SANJIB MOHANTY	//
	WP(C)/20407/2026	VS	VS	0
		UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR		//
331	D-WP(C)/29018/2026	KRUSHNA CHANDRA KONHAR	LALATENDU SAMAL	//
	WP(C)/20408/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/29062/2026	SAGARIKA MAJUMDAR	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/20409/2026	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/29202/2026	DUNA RAVI	AMITAV TRIPATHY	//
	WP(C)/20410/2026	VS	VS	0
		AUTHORIZED OFFICER, INDIAN BANK,ZONAL OFFICE, BERHAMPUR		//
334	D-WP(C)/29640/2026	BIDYUTPRAVA MISHRA	BUDHIRAM DAS	//
	WP(C)/20411/2026	VS	VS	0
		THE STATE OF ODISHA		//
335	D-WP(C)/29448/2026	MAA SARASWATI SHG GROUP, BADAGORADA, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/20412/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/29511/2026	RAJASHREE JENA	AJAYA KUMAR TRIPATHY	//
	WP(C)/20413/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/29477/2026	BIJAYA SAHOO	SUSANTA KUMAR BARAL	//
	WP(C)/20414/2026	VS	VS	0
		THE TAHASILDAR, DARPAN		//
338	D-WP(C)/29700/2026	SUCHARU CHANDRA MOHANTA	BIRENDRA KUMAR PARDHI	//
	WP(C)/20415/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/29441/2026	MAA DURGA SHG GROUP, KOMAND, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/20416/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/28411/2026	PRAKASH CHEMI	AMIT PRASAD BOSE	//
	WP(C)/20417/2026	VS	VS	0

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341	D-WP(C)/26224/2026 WP(C)/20418/2026	STATE OF ODISHA AMAR NAYAK VS	RABINDRA NATH PRUSTY VS	// // 0
342	D-WP(C)/29671/2026 WP(C)/20419/2026	STATE OF ODISHA KSHIRA SAGAR DANDASENA VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
343	D-WP(C)/29445/2026 WP(C)/20420/2026	STATE OF ODISHA SAI BABA SELF-HELP GROUP (SHG), BALUGAON, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
344	D-WP(C)/29668/2026 WP(C)/20421/2026	STATE OF ODISHA RAGHUNATH MOHAPATRA VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
345	D-WP(C)/28364/2026 WP(C)/20422/2026	STATE OF ODISHA LIPU KUMAR MALL VS	MIHIR KANTA RATH VS	// // 0
346	D-WP(C)/29647/2026 WP(C)/20423/2026	STATE OF ODISHA CHITTARANJAN PATRA VS	BUDHIRAM DAS VS	// // 0
347	D-WP(C)/27619/2026 WP(C)/20424/2026	STATE OF ODISHA LOPAMUDRA MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0
348	D-WP(C)/29669/2026 WP(C)/20425/2026	STATE OF ODISHA NARAYANA SAHU VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
349	D-WP(C)/29067/2026 WP(C)/20426/2026	STATE OF ODISHA KABISURYA PANIGRAHI VS	ADHIRAJ MOHANTY VS	// // 0
350	D-WP(C)/28374/2026 WP(C)/20427/2026	STATE OF ODISHA PRABINO KUMAR PATRO VS	LAXMIKANTA MOHANTY VS	// // 0
351	D-WP(C)/27633/2026 WP(C)/20428/2026	STATE OF ODISHA CHHABILAL MAJHI VS	KSHIROD KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/28204/2026 WP(C)/20429/2026	GOLAKHA CHANDRA MAHAVOI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
353	D-WP(C)/29481/2026 WP(C)/20430/2026	M/S Z HARSH PRIYA, BADAMBADI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
354	D-WP(C)/28618/2026 WP(C)/20431/2026	DAMODAR BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
355	D-WP(C)/29478/2026 WP(C)/20432/2026	RABINDRA SENAPATI VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
356	D-WPCRL/19069/2026 WPCRL/82/2026	TAPAN DAS VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /163 /2026 0 //
357	D-WPCRL/19033/2026 WPCRL/83/2026	DEBENDRA CHAND VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /267 /2026 0 //
358	D-WPCRL/15300/2026 WPCRL/84/2026	CHANDRAKANTA RATH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /239 /2025 0 //
359	D-WPCRL/19691/2026 WPCRL/85/2026	SABITA KUMARI PANDA VS STATE OF ORISSA	SIDHARTHA SANKAR RAY (2) VS	/ /0 0 //
360	D-ABLAPL/18967/2026 ABLAPL/7659/2026	BHAGIA BEHERA @ BHAGABAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /121 /2026 0 //
361	D-ABLAPL/12962/2026 ABLAPL/7660/2026	MANAS DEHURY @ MANSAR DEHURI VS STATE OF ODISHA	DILLIP KUMAR GURU VS	DEOGARH /504 /2025 0 //
362	D-ABLAPL/19066/2026 ABLAPL/7661/2026	CHANDAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /121 /2026 0 //
363	D-ABLAPL/15009/2026	ACCUSED PERSON	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /233 /2026

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	ABLAPL/7662/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18972/2026 ABLAPL/7663/2026	CHINTU KHORA @KIRAN KHORA VS STATE OF ODISHA	JAYANTI NAIK VS	JEYPORE TOWN /195 /2026 () //
365	D-ABLAPL/15258/2026 ABLAPL/7664/2026	BARENDRA RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /253 /2026 () //
366	D-ABLAPL/19017/2026 ABLAPL/7665/2026	CHITTARANJAN SASMAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /264 /2026 () //
367	D-ABLAPL/16341/2026 ABLAPL/7666/2026	INFORMANT'S HUSBAND VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BRAMHA BARADA /23 /2026 () //
368	D-ABLAPL/19072/2026 ABLAPL/7667/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
369	D-ABLAPL/19026/2026 ABLAPL/7668/2026	DR.SUBHASISH BEHERA VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
370	D-ABLAPL/19035/2026 ABLAPL/7669/2026	SUSHANT BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /350 /2025 () //
371	D-ABLAPL/19080/2026 ABLAPL/7670/2026	SUMANT KUMAR MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	ITAMATI /221 /2026 () //
372	D-ABLAPL/19061/2026 ABLAPL/7671/2026	ROCKY CHAND SENAPATI @ ROCKY SENPATI VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	KHANDAGIRI P.S. /601 /2026 () //
373	D-ABLAPL/19082/2026 ABLAPL/7672/2026	LALAT KUMAR PANDIT @ KALIA @ LALIT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /111 /2023 () //
374	D-ABLAPL/19062/2026 ABLAPL/7673/2026	UMAKANTA ROUT VS	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,SORO(Baleshwar)

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375	D-ABLAPL/17547/2026 ABLAPL/7674/2026	UNION OF INDIA (RAILWAY DEPT.) SURYAKANTA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	2(C)CC/0000002/2026 SUNABEDA /25 /2026 () //
376	D-ABLAPL/19083/2026 ABLAPL/7675/2026	SURENDRA KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	ITAMATI /221 /2026 () //
377	D-ABLAPL/17739/2026 ABLAPL/7676/2026	SUBHENDU DASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CUTTACK SADAR /362 /2026 () //
378	D-ABLAPL/19145/2026 ABLAPL/7677/2026	ANNAPURNA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /296 /2026 () //
379	D-ABLAPL/19146/2026 ABLAPL/7678/2026	DALLI SAHOO VS STATE OF ODISHA	RONIT GHOSH VS	KANIHA /116 /2026 () //
380	D-ABLAPL/19152/2026 ABLAPL/7679/2026	PURNA CHANDRA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /208 /2026 () //
381	D-ABLAPL/18120/2026 ABLAPL/7680/2026	KAILASH PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /273 /2026 () //
382	D-ABLAPL/19153/2026 ABLAPL/7681/2026	BITU RAO VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHIRPANI P.S. /89 /2026 () //
383	D-ABLAPL/19155/2026 ABLAPL/7682/2026	CHANDAN CHHATRIA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHIRPANI P.S. /89 /2026 () //
384	D-ABLAPL/19134/2026 ABLAPL/7683/2026	BIBHUTI BHUSAN ACHARYA @ TUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /219 /2026 () //
385	D-ABLAPL/19157/2026 ABLAPL/7684/2026	AMIT NAG VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHIRPANI P.S. /89 /2026 () //

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386	D-ABLAPL/18537/2026 ABLAPL/7685/2026	ABINASH SENDHA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /147 /2026 () //
387	D-ABLAPL/19158/2026 ABLAPL/7686/2026	RINKU DUARI VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /436 /2026 () //
388	D-ABLAPL/18606/2026 ABLAPL/7687/2026	BISHNUPADA GHADEI @ GHARAI VS STATE OF ODISHA	RUDHRA NARAYAN PARIJA VS	RAIBANIA /32 /2026 () //
389	D-ABLAPL/19165/2026 ABLAPL/7688/2026	KASIA @ KASHINATH PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /134 /2026 () //
390	D-ABLAPL/19159/2026 ABLAPL/7689/2026	ROSHAN BADAIAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHIRPANI P.S. /89 /2026 () //
391	D-ABLAPL/19160/2026 ABLAPL/7690/2026	RAGHU @ RAGHUMANI DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LOISINGHA(BOLANGIR) /120 /2026 () //
392	D-ABLAPL/18929/2026 ABLAPL/7691/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	BHARATPUR PS /478 /2026 () //
393	D-ABLAPL/19162/2026 ABLAPL/7692/2026	BAYA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 () //
394	D-ABLAPL/19163/2026 ABLAPL/7693/2026	ARJUN SINGH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /298 /2026 () //
395	D-ABLAPL/19164/2026 ABLAPL/7694/2026	JULI @ SASMITA MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /174 /2025 () //
396	D-ABLAPL/19166/2026 ABLAPL/7695/2026	MOHAN KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /544 /2024 () //
397	D-ABLAPL/19170/2026	BIKASH CHANDRA DAS	BISWORANJAN SWAIN	CANTONMENT ROAD /85 /2026

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	ABLAPL/7696/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/18750/2026 ABLAPL/7697/2026	BIDYADHAR MALLICK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	BASUDEVPUR /292 /2026 () //
399	D-ABLAPL/18801/2026 ABLAPL/7698/2026	LIPUN @ SATYAJIT SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /193 /2026 () //
400	D-ABLAPL/18141/2026 ABLAPL/7699/2026	PRATAP TARAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AUL /240 /2026 () //
401	D-ABLAPL/19007/2026 ABLAPL/7700/2026	DEBASISH MALIK @ NANDU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AUL /259 /2026 () //
402	D-ABLAPL/18933/2026 ABLAPL/7701/2026	CHINMAYA SAMANTARAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /496 /2026 () //
403	D-ABLAPL/18935/2026 ABLAPL/7702/2026	SK. ROHIT @SK. GOLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BASTA /120 /2026 () //
404	D-ABLAPL/18949/2026 ABLAPL/7703/2026	SHANKARSHAN BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	/ /0 () //
405	D-ABLAPL/18954/2026 ABLAPL/7704/2026	BIJAY KRISHNA BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	/ /0 () //
406	D-ABLAPL/19207/2026 ABLAPL/7705/2026	KAILAS BEHERA @ HARENDRA BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/ / () //
407	D-ABLAPL/18955/2026 ABLAPL/7706/2026	SARASWATI MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SOHELLA /115 /2026 () //
408	D-ABLAPL/17655/2026 ABLAPL/7707/2026	CHINMAY SAHOO VS	RAMESH CHANDRA OJHA VS	BIDANASI /136 /2026 ()

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409	D-ABLAPL/18959/2026 ABLAPL/7708/2026	STATE OF ODISHA MOHANTY DIGAL VS	DIBYA JYOTI SAHOO VS	// BANIGOCHA /22 /2023 ()
410	D-ABLAPL/18963/2026 ABLAPL/7709/2026	STATE OF ODISHA ARPITA PADHI VS	SUJIT KUMAR SWAIN VS	// ODAGAON /88 /2026 ()
411	D-ABLAPL/18018/2026 ABLAPL/7710/2026	STATE OF ODISHA ABHIJIT PATRA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /48 /2026 ()
412	D-ABLAPL/19126/2026 ABLAPL/7711/2026	STATE OF ODISHA RANJAN DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /400 /2025 ()
413	D-ABLAPL/19667/2026 ABLAPL/7712/2026	STATE OF ODISHA SUBHADARSHINI SWAIN VS	DEVASHIS PANDA VS	// BHANJANAGAR /1097 /2025 ()
414	D-ABLAPL/19240/2026 ABLAPL/7713/2026	STATE OF ODISHA MAHAMMAD APHASAR ALLI VS	AVIRAM PATRA VS	// BALIANTA P.S. /246 /2026 ()
415	D-ABLAPL/19244/2026 ABLAPL/7714/2026	STATE OF ODISHA SURYA NIAL VS	BIKRAM CHANDRA GHADEI VS	// KOMNA PS /198 /2026 ()
416	D-ABLAPL/19128/2026 ABLAPL/7715/2026	STATE OF ODISHA ARUNA NAIK @ ARUN KUMAR NAIK VS	JULU KHANSAMA VS	// KUNDHEIGOLA /264 /2025 ()
417	D-ABLAPL/11462/2026 ABLAPL/7716/2026	STATE OF ODISHA CHANDRA SEKHAR PATRA VS	RAMA CHANDRA MOHANTY VS	// BALANGA /129 /2025 ()
418	D-ABLAPL/19154/2026 ABLAPL/7717/2026	STATE OF ODISHA SUSHANTA MAHALIK VS	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /198 /2026 ()
419	D-ABLAPL/12859/2026 ABLAPL/7718/2026	STATE OF ODISHA PREMALATA PALATASINGH VS	SANJIT MISHRA VS	// KANAS /101 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/19194/2026 ABLAPL/7719/2026	AJIT KUMAR SASMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BUGUDA /286 /2026 () //
421	D-ABLAPL/19247/2026 ABLAPL/7720/2026	SURAJ KUMAR KADRAKA @ SURAJ KADRAKA @ ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	GUNUPUR /168 /2021 () //
422	D-ABLAPL/13215/2026 ABLAPL/7721/2026	NALINI CHAMPATI @ CHAMPATIRAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JANKIA P.S. /278 /2026 () //
423	D-ABLAPL/19249/2026 ABLAPL/7722/2026	RAKESH KUMAR AGRAWAL @ RAKY AGRAWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RAMPUR (SONEPUR) /161 /2026 () //
424	D-ABLAPL/19156/2026 ABLAPL/7723/2026	BIBEK KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /334 /2026 () //
425	D-ABLAPL/19342/2026 ABLAPL/7724/2026	BALARAM SINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /367 /2026 () //